

The following Complaints/Public Grievances are found to be not in conformity with NGT (Practice & Procedure) Rule, 2011, under NGT Act 2010. (Jun.2020)

S.No.	Receipt No.	Date	Name & Address
1.	239	12.06.2020	Mr.Raj Kumar Totlani, Near UCO Bank, Marine Drive, Teli Bandha, Raipur, Chhattisgarh.492001
2.	243	15.06.2020	Mr. Devesh deshमुख, Sand Contractor - Bara Devi (Sausar) District - Chhindbada Village Siratha Tah. Pandhurna, District - Chhindbada Mob - 9425147239
3.	251	17.06.2020	Ms. Aarti Jiya (social worker) Bagmugaliya, Bhopal MP 462026 Mob - 9399639944
4.	273	23.06.2020	All Grambasi, Village - Bankuiya, Post Tehsil - Huzur, District - Rewa (MP) 486450
5.	274	23.06.2020	Mr. Raju s/o Ram Chandra Jaat, Gram Post-Mooli, Tahsheel - Bheelbada Rajasthan. Mob - 9549533999
6.	275	23.06.2020	Mr.Bhura s/o Babushah, Aablaghat Road, Nayapura,Mandsour M. P.
7.	286	27.06.2020	Mr. Ajay Singh Rathore, Maharana Pratap Nagar, Behind PG College, District Sheopur (MP) 476337 Mob - 9926417504


Deputy Registrar

(Nimish Raja)

National Green Tribunal